

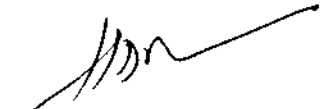
For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.7.2015 to 31.7.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.80,036/- + interest	16.7.2015	One Year
2	Rs.55,696/- + interest	16.07.2015	Six months.
3	Rs.28,78,960/- + int.	18.7.2015	91 days
4	Rs.51,76,484/-	20.07.2015	Six months
5	Rs.53,436/- + int.	20.7.2015	91 days
6	Rs.67,48,586/- + interest	22.7.2015	91 days
7	Rs.3,00,00,000/- + int. Rs.3,00,00,000/- + int. Rs.3,00,00,000/- + int. Rs.3,00,00,000/- + int.	All on 24.7.2015	Six months
8	Rs.27,38,054/- + interest	30.7.2015	One Year
9	Rs.2,76,75,523/- + int.	31.7.2015	90 days.

Dated: ¹⁻⁷⁻²⁰¹⁵~~31.7.2015~~


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III)
- 4 P.A. to Ld. Registrar (Misc.)
- 5 P.A. to Ld. Registrar (Admn. G.)
- ✓ 6 P.A. to Ld. Addl. Registrar (S.C.C.)
- 7 Drawing & Disbursing Officer
- 8 B.O.